

**GOVERNMENT OF INDIA**  
**MINISTRY OF HEALTH AND FAMILY WELFARE**  
**RAJYA SABHA**  
**QUESTION NO02.03.2010**  
**ANSWERED ON**  
**DEVELOPMENT OF MALABAR CANCER CENTRE .**

518

SHRI A. VIJAYARAGHAVAN

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :-

- (a) whether the competent authority of Kerala had submitted during July, 2007 for the requirement of adequate infrastructure facilities at Malabar Cancer Centre;
- (b) if so, the details thereof;
- (c) whether steps would be taken in affirmative to provide financial support for the development of Malabar Cancer Centre;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**ANSWER**

THE MINISTER OF HEALTH & FAMILY WELFARE

(SHRI GHULAM NABI AZAD)

(a) to (e): State Govt. of Kerala forwarded a proposal for sanctioning of Rs. 30.00 crore to Malabar Cancer Centre during July, 2009 for purchase of medical equipments. However, at present there is no scheme under which grant-in-aid amounting to Rs. 30.00 crore can be released to this institute. As per the existing guidelines, total grant-in-aid amount of Rs. 3.00 crore can be released to the institute under the scheme 'Development of Oncology Wing' of the National Cancer Control Programme. An amount of Rs. 1.50 crore has been released in 2004-05 to the Malabar Cancer Centre under the scheme.